

[Shri Saifuddin Chowdbary]

rang up the Secretariat for the Bill. They sent the Bill. What Bill? Appropriation Bill. They sent the Appropriation Bill. (Interruption.)

MR. SPEAKER : Now Matters under Rule 377. Kumari Pushpa Devi is not here. Shri Ram Pyara Panika is absent ; so also Mr. Wadiyar. Now, Shri Mohan [Shri] Jhikram.

12.16 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Demand for Pensionary and other Benefits to the Employees of "Banvasi Seva Mandal" in Madhya Pradesh.

SHRI M. L. JHIKRAM (Mandla) : Sir, Banvasi Sewa Mandal is a Social organisation in Madhya Pradesh which has been serving tribal girijans of backward and inaccessible ravines and terrains of Madhya Pradesh for the last 40 years and running schools for dissemination of education among them. The teachers and the workers of this organisation have been serving the people with a sense of dedication even by sacrificing their and their families comforts and upholding the ideal and aims of the founder of this organisation late Thakkar Bava. But I regret to inform the House that the future of such dedicated teachers and workers becomes dark when they retire because they are not entitled to gratuity, pension etc. whereas the teachers and workers of other Semi-Government private and Government-aided institutions are entitled to such facilities as are available to the Government servants. Sir, the Government are providing 100 per cent aid to this organisation. It is, therefore, requested that the teaching staff and other employees of this organisation should be provided such facilities of pension and gratuity as are available to the Government employees so as to enable them to lead a normal life after retirement.

- (ii) Need to provide S.T.D. facility in Gondia, Bhandara and Tumsar Telephone Exchanges.

SHRI KESHAORAO PARDHI (Bhandara) : The capacity of Bhandara and Tumsar Telephone Exchanges in district Bhandara of Maharashtra is inadequate. In Bhandara and Tumsar districts about 200 and 75 persons respectively have been on the waiting list for the last five years. Bhandara is a backward district. Some industries are now being set up there. Work on a Rs. 200 crore Sunflag Steel Factory in Bhandara is in progress. But telephone and telex facilities are not available. Similarly, work on a cooperative sugar factory has started there. But telephone facility is not available there also. The industrialists hesitate to set up industries in this backward district for want of this facility. There has been a demand for S.T.D. facility in Gondia, Bhandara and Tumsar districts for the last many years. Several persons have submitted applications for telex facility. I have also been making all out efforts in this direction for the last six years but the concerned department is not paying any heed. I was given an assurance in the last Lok Sabha in regard to the provision of these facilities.

I would request the Government that Gondia, Bhandara and Tumsar exchanges should be linked with STD at the earliest. The capacity of Bhandara, Tumsar telephone exchanges should be augmented without delay. Telecommunication facilities including telex facility should be provided to the new industries which are going to come up in the district and necessary instructions to this effect be issued forthwith.

[English]

- (iii) Need to fill up the existing vacancies of judges in the High Court of Andhra Pradesh.

SHRI C. JANGA REDDY (Hanamkonda) : For a long period of more than 28 months, the eight vacancies in A.P. High Court have not been filled up by the Government of India. Due to this, the Andhra Pradesh people are facing hardships